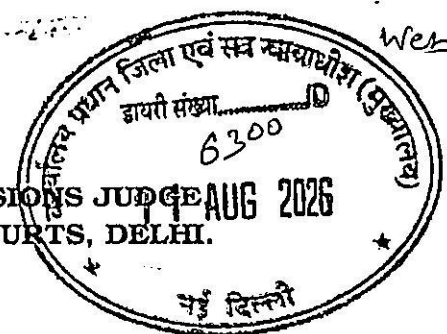


Web

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI.



ORDER

In pursuance to the directions contained in the Order No. 32/D-3/Gaz.1A/DHC/2026 dated 01.08.2026 of Hon'ble High Court of Delhi, New Delhi, the cases (other then NDPS) pending, as per list attached (**Annexue-"A", "B" & "C"**), in the court of **Sh. Nipun Awasthi, Ld. ASJ, Special Judge-NDPS, North East District, KKD Courts, Delhi** are hereby withdrawn and assigned to the following Courts of North-East District, for disposal in accordance with law, **with immediate effect:-**

S. No.	Name of Transferee Court	Details of cases to be transferred
1.	Ms. Twinkle Wadhwa, Ld. ASJ-02	1. Other Sessions Cases - All odd serial number cases from serial No. 79 to 179 (Such as 79, 81, 83,85.....179) except serial no. 103 of Annexure "A" 2. Criminal Appeal Cases - Serial No. 01 to 10 of Annexure "B" 3. Criminal Revision - Serial No. 01 to 05 of Annexure "C"
2.	Sh. Babru Bhan, Ld. ASJ-04	1. Other Sessions Cases - All even serial number cases from serial No. 79 to 179 (Such as 80, 82, 84, 86..... 178) and serial no. 103 of Annexure "A" 2. Criminal Appeal - Serial No. 11 to 34 of Annexure "B" 3. Criminal Revision Cases - Serial No. 06 to 10 of Annexure "C"
3.	Sh. Balwinder Singh, Ld. ASJ-FTC	1. Other Sessions Cases - Serial No. 01 to 78 of Annexure "A" 2. Criminal Appeal - Serial No. 35 to 44 of Annexure "B" 3. Criminal Revision Cases - Serial No. 11 to 15 of Annexure "C"

The Ahlmad/Asst. Ahlmad of the Transferor Court is directed to send the files/records/proceedings to the Transferee Courts complete in all respects immediately, with the instructions to the parties or other concerned/witness/applicants to appear before the concerned Transferee Courts on the date fixed and ensure that the list of transferred cases is displayed outside the Court room and Ahlmad Room so that no inconvenience is caused to the lawyers, litigants, general public etc.

Besides the above cases mentioned in the list, if there is any connected/cross matter left, the same be also sent to the transferee courts alongwith the main case.

The order be uploaded on the website alongwith the list of cases.

(SANJAY SHARMA-I)

Principal District & Sessions Judge,

North-East District, Karkardooma Courts,
Delhi.

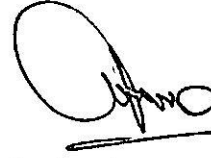
6487-6499

No. _____/Judl./NE/KKD/Delhi/2026

Dated : 10 AUG 2026

Copy forwarded for information and necessary action :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The Judicial Officers concerned with the request to direct the concerned official to paste a copy of this order, outside their Court Rooms/Ahlmad Rooms.
4. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi
5. The Deputy Commissioner of Police, North East District (through Prosecution Branch, NE)
6. The Secretary, Shahdara Bar Association, Karkardooma, Delhi, to display this order on the notice board, for the notice of all the Lawyers/Litigants.
7. The In-charge, Lock-up, Karkardooma Courts, Delhi.
8. The Administrative Officer (Judl.) of Administration Branch/Filing/CMM Office and Facilitation Center, North-East District, Karkardooma Courts, Delhi.
9. The Website Committee, Tis Hazari Courts, Delhi.
10. The Ahlmad of the concerned Courts, for information and necessary compliance.
11. The Care Taker, North-East District, Karkardooma Courts, Delhi to display the same on the notice board of this court complex premises for information to all concerned.
12. The R&I Branch, to upload the same on LAYERS.
13. The PS to the undersigned.



Principal District & Sessions Judge
North-East District, Karkardooma Courts,
Delhi.

S. NO.	SC NO.	CNR NO.	TITLE	DOR	NDOH	PURPOSE	U/S	PS	FIR NO.
1	SC/44843/2015	DLNE010003482012	STATE Vs CHAMAN LAL ETC	25-09-2012	03-09-2026	Prosecution Evidence	Indian Arms Act 1959 --1 Indian Penal Code --269	Seema Puri	185/2012
2	SC/48/2018	DLNE010004102018	STATE Vs ASH MOHD @ ASHU	07-02-2018	10-09-2026	Prosecution Evidence	Delhi Police Act --3 Indian Arms Act 1959 --27 Indian Penal Code --147, 148, 149, 114, 307, 427	Seclan Pur	274/2014
3	SC/85/2018	DLNE010009522018	STATE Vs MOHD FAIZAN	14-03-2018	10-08-2026	Prosecution Evidence	Dowry Prohibition Act --4 Indian Penal Code --498A, 406, 304B, 34	New Usman Pur	1087/2017
4	SC/273/2018	DLNE010035772018	STATE Vs SAJAUDDIN @ TASHA	27-08-2018	11-09-2026	Prosecution Evidence	Indian Arms Act 1959 --25 Indian Penal Code --393, Indian Penal Code --398	Bhajan Pura	207/2018
5	SC/300/2018	DLNE010039032018	STATE Vs AJAY @ MOTA	18-09-2018	15-10-2026	Prosecution Evidence	Indian Penal Code --302, 182, 34	Khajuri Khas	253/2018
6	SC/380/2018	DLNE010049432018	STATE Vs MOHIT SHARMA @ KALU	27-11-2018	28-09-2026	Prosecution Evidence	Indian Penal Code --498A, 304B	KARAWAL NAGAR	355/2018

7	SC/383/2018	DLNE010049902018	STATE Vs VIRENDRA @ SEHWAG	28-11-2018	11-09-2026	Prosecution Evidence	Indian Arms Act 1959 --25 Indian Penal Code --392, 397, 411	KARAWAL NAGAR	295/2018
8	SC/393/2018	DLNE010050592018	STATE Vs SAT PAL	04-12-2018	17-09-2026	Prosecution Evidence	Indian Arms Act 1959 --27, 54, 59 Indian Penal Code --186, 332, 353, 307, 34,	Seelam Pur	283/2018
9	SC/406/2018	DLNE010051782018	STATE Vs GIRI CHAND@BANTI	13-12-2018	14-10-2026	Prosecution Evidence	Indian Penal Code --302, 201	New Usman Pur	508/2018
10	SC/417/2018	DLNE010053452018	STATE Vs RAHISH AHMAD	20-12-2018	03-10-2026	Prosecution Evidence	Indian Penal Code --302, 34	Gokul Puri	375/2018
11	SC/11/2019	DLNE010000902019	STATE Vs SATISH KUMAR	08-01-2019	19-11-2026	Prosecution Evidence	Indian Penal Code --452, 393, 506, 34	Khajuri Khas	253/2010
12	SC/19/2019	DLNE010002732019	STATE Vs GULSHAN	21-01-2019	01-10-2026	Prosecution Evidence	Indian Penal Code --302, 498A, 304B, 201, 34	Seelam Pur	305/2018
13	SC/29/2019	DLNE010003962019	STATE Vs TITU ANAND	30-01-2019	19-09-2026	Prosecution Evidence	Indian Penal Code --498A, 304B, 34	KARAWAL NAGAR	441/2018
14	SC/62/2019	DLNE010007642019	STATE Vs RASHID	22-02-2019	31-08-2026	Prosecution Evidence	Indian Penal Code --302, 323, 34	Seelam Pur	274/2018

15	SC/99/2019	DLNE010013902019	STATE Vs PRANKUR MISHRA	29-03-2019	14-10-2026	Prosecution Evidence	Indian Arms Act 1959 --27, 54, 59 Indian Penal Code --302, 323, 212	New Usman Pur	915/2018
16	SC/108/2019	DLNE010015302019	STATE Vs VISHAL @ VICKY	09-04-2019	30-09-2026	Prosecution Evidence	Indian Penal Code --392 Indian Penal Code --394, 397, 429, 34	Seelam Pur	484/2018
17	SC/128/2019	DLNE010017722019	STATE Vs BRIJESH @ KALLU	26-04-2019	17-10-2026	Prosecution Evidence	Indian Penal Code --302, 307, 392, 394, 397, 412, 201	Bhajan Pura	661/2018
18	SC/144/2019	DLNE010019292019	STATE Vs AFZAL AHMAD @ CHOTE	06-05-2019	23-10-2026	Prosecution Evidence	Indian Penal Code --302, 120B, 34	Dayal Pur	37/2019
19	SC/148/2019	DLNE010019812019	STATE Vs AKBAR@DHOB	09-05-2019	11-08-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 27 Indian Penal Code --307, 393, 398, 34	Seelam Pur	521/2018
20	SC/161/2019	DLNE010021262019	STATE Vs VARSHA	22-05-2019	12-08-2026	Prosecution Evidence	Indian Penal Code --307, 328, 323, 341, 342, 506, 354D, 34	KARAWAL NAGAR	363/2015

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21	SC/220/2019	DLNE010029032019	STATE Vs MD YAMIN	24-07-2019	07-10-2026	Prosecution Evidence	Indian Penal Code --304, 498, 34	Gokul Puri	71/2019
22	SC/287/2019	DLNE010031512019	STATE Vs JAFARUDDIN	07-08-2019	22-08-2026	Prosecution Evidence	Indian Penal Code --307	Seelam Pur	94/2018
23	SC/332/2019	DLNE010035202019	STATE Vs ARUN	09-09-2019	06-10-2026	Prosecution Evidence	Indian Penal Code --498A, 304B, 406	New Usman Pur	254/2019
24	SC/352/2019	DLNE010037192019	STATE Vs RIJVAN @ BHURA	23-09-2019	14-08-2026	Prosecution Evidence	Indian Penal Code --308, 34,	Khajuri Khas	300/2019
25	SC/385/2019	DLNE010041402019	STATE Vs MD SHAHAZAN MALIK	22-10-2019	09-10-2026	Prosecution Evidence	Indian Penal Code --302	Shastri Park	188/2019
26	SC/420/2019	DLNE010044762019	STATE Vs CHETU @ NEIM	27-11-2019	28-09-2026	Prosecution Evidence	Indian Penal Code --323, 324, 325, 341, 308, 34	Gokul Puri	442/2017
27	SC/425/2019	DLNE010045162019	STATE Vs SALEEM NAKTA	29-11-2019	21-09-2026	Prosecution Evidence	Indian Penal Code --326, 307	Seelam Pur	283/2019
28	SC/433/2019	DLNE010045782019	STATE Vs AKASH PATHAK	03-12-2019	01-09-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 27 Indian Penal Code --308, 34	New Usman Pur	717/2019
29	SC/441/2019	DLNE010047112019	STATE Vs ADNAN AND ORS	12-12-2019	20-08-2026	Prosecution Evidence	Indian Penal Code --392, 394, 308, 411, 34	Bhajan Pura	447/2019
30	SC/453/2019	DLNE010048382019	STATE Vs RAJA MEWATI @ AKKI DON	20-12-2019	25-08-2026	Prosecution Evidence	Indian Arms Act 1959 --25/27 Indian Penal Code --186, 353, 336, 307	Khajuri Khas	353/2019

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							Indian Arms Act 1959 --25, 27, 54, 59 Indian Penal Code --147, 148, 149, 307, 506, 34 IPC		
31	SC/459/2019	DLNE010048762019	STATE Vs LEELE	23-12-2019	03-09-2026	Prosecution Evidence		New Usman Pur	241/2017
32	SC/6/2020	DLNE010000632020	STATE Vs NARESHWAR ISHWAR@KANCHI	07-01-2020	18-08-2026	Prosecution Evidence	Indian Penal Code --307	Gokul Puri	85/2015
33	SC/28/2020	DLNE010003392020	STATE Vs RASHID	24-01-2020	13-08-2026	Prosecution Evidence	Indian Penal Code --452, 307, 506, 34	Gokul Puri	330/2017
34	SC/36/2020	DLNE010004292020	STATE Vs NAUSHAD ALI	31-01-2020	20-08-2026	Prosecution Evidence	Indian Penal Code --302, 201, 34	KARAWAL NAGAR	388/2019
35	SC/39/2020	DLNE010004422020	STATE Vs YUNUS	01-02-2020	17-09-2026	Prosecution Evidence	Indian Penal Code --308, 325, 452, 427, 506, 34	Gokul Puri	752/2014
36	SC/55/2020	DLNE010006342020	STATE Vs SHAHJAD	18-02-2020	25-08-2026	Prosecution Evidence	Indian Arms Act 1959 --27 Indian Penal Code --302, 120B	Bhajan Pura	477/2019
37	SC/60/2020	DLNE010006872020	STATE Vs ARSHU	22-02-2020	21-09-2026	Prosecution Evidence	Indian Penal Code --356, 379, 506, 397, 34	Bhajan Pura	197/2019

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38	SC/61/2020	DLNE010006932020	STATE Vs ANIL	22-02-2020	19-08-2026	Prosecution Evidence	Indian Penal Code --392, 394, 397, 34	Shastri Park	531/2019
39	SC/71/2020	DLNE010008482020	STATE Vs PRANJAL DEKA	07-03-2020	14-09-2026	Prosecution Evidence	Indian Penal Code --302	Khajuri Khas	569/2019
40	SC/75/2020	DLNE010009082020	STATE Vs DHANANJAI SAINI	16-03-2020	22-09-2026	Prosecution Evidence	Indian Penal Code --392, 394, 397, 34	KARAWAL NAGAR	397/2019
41	SC/160/2020	DLNE010033802020	STATE Vs VEERDEV KAUSHIK	21-12-2020	17-11-2026	Prosecution Evidence	Indian Penal Code --307, 34	Gokul Puri	574/2015
42	MISC CRL/5/2020	DLNE010034742020	STATE Vs RAKESH YADAV	23-12-2020	19-09-2026	Misc/ Appearance	Code of Criminal Procedure --344 Indian Penal Code --195		
43	SC/149/2021	DLNE010011332021	STATE Vs AZAD KHAN I.	01-03-2021	15-09-2026	Prosecution Evidence	Indian Penal Code --307	Bhajan Pura	682/2020
44	SC/153/2021	DLNE010011602021	STATE Vs JAVED	02-03-2021	10-08-2026	Prosecution Evidence	Indian Penal Code --498A, 304B, 34	New Usman Pur	407/2020
45	SC/151/2021	DLNE010011582021	STATE Vs MOHIT @ SHERA	02-03-2021	05-09-2026	Prosecution Evidence	Indian Penal Code --392, 397, 34	KARAWAL NAGAR	328/2020
46	SC/159/2021	DLNE010012772021	STATE Vs AZEEM	09-03-2021	27-08-2026	Prosecution Evidence	Indian Penal Code --307, 34,	Dayal Pur	474/2020
47	SC/160/2021	DLNE010012792021	STATE Vs AVADH NATH TIWARI	09-03-2021	17-08-2026	Prosecution Evidence	Indian Penal Code --302, 307, 120B	Sonia Vihar	363/2020
48	SC/163/2021	DLNE010012922021	STATE Vs AMIT SHARMA	10-03-2021	09-09-2026	Prosecution Evidence	Indian Penal Code --304B, 498A, 34	New Usman Pur	468/2020

49	SC/165/2021	DLNE010013412021	STATE Vs RAJESH LAL	12-03-2021	17-10-2026	Prosecution Evidence	Indian Penal Code --304B, 498A, 34	Sonia Vihar	42/2020
50	SC/166/2021	DLNE010013352021	STATE Vs SHEELA DEVI	12-03-2021	11-09-2026	Prosecution Evidence	Indian Penal Code --302, 201, 34,	Sonia Vihar	24/2020
51	SC/172/2021	DLNE010013482021	STATE Vs BHARAT	15-03-2021	01-10-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 27, 54, 59 Indian Penal Code --307, 120B, 34	New Usman Pur	339/2020
52	SC/181/2021	DLNE010014022021	STATE Vs SANDEEP @ HARI OM	17-03-2021	02-11-2026	Prosecution Evidence	Indian Penal Code --302,	New Usman Pur	262/2020
53	SC/183/2021	DLNE010014482021	STATE Vs SANJEEV TOMAR	19-03-2021	09-09-2026	Prosecution Evidence	Indian Penal Code --498A, 304B, 34	Sonia Vihar	365/2020
54	SC/219/2021	DLNE010016742021	STATE Vs ARUN KUMAR	06-04-2021	05-11-2026	Prosecution Evidence	Indian Penal Code --498A, 304B	KARAWAL NAGAR	337/2020
55	SC/236/2021	DLNE010017962021	STATE Vs PRAMOD VERMA	17-04-2021	03-10-2026	Prosecution Evidence	Indian Penal Code --392, 397, 411, 34,	KARAWAL NAGAR	302/2020
56	SC/297/2021	DLNE010030252021	STATE Vs SHAMSHAD	07-09-2021	17-08-2026	Prosecution Evidence	Indian Penal Code --302, 34	Bhajan Pura	320/2020
57	SC/303/2021	DLNE010030822021	STATE Vs AAMIR	13-09-2021	02-09-2026	Prosecution Evidence	Indian Penal Code --498A, 304B	Khajuri Khas	585/2020
58	SC/304/2021	DLNE010031112021	STATE Vs ANKIT RAJPUT	15-09-2021	19-09-2026	Prosecution Evidence	Indian Penal Code --302, 34	Seelam Pur	3/2021
59	SC/305/2021	DLNE010031132021	STATE Vs AMIR KHAN	15-09-2021	29-09-2026	Prosecution Evidence	Indian Penal Code --302, 34	Dayal Pur	175/2021

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60	SC/323/2021	DLNE010033012021	STATE Vs AYUSH PAL @ RAHUL	27-09-2021	05-09-2026	Prosecution Evidence	Indian Penal Code --307, 34	New Usman Pur	189/2021
61	SC/357/2021	DLNE010034862021	STATE Vs RAHI	08-10-2021	11-08-2026	Prosecution Evidence	Indian Penal Code --307, 34	Khajuri Khas	104/2021
62	SC/359/2021	DLNE010035052021	STATE Vs MD CHAND	08-10-2021	05-10-2026	Prosecution Evidence	Indian Penal Code --395, 397, 506	Dayal Pur	398/2020
63	SC/367/2021	DLNE010035742021	STATE Vs KAPIL	16-10-2021	08-10-2026	Prosecution Evidence	Indian Penal Code --308, 323, 341, 506, 34	Bhajan Pura	218/2020
64	SC/366/2021	DLNE010035762021	STATE Vs SHADAB @ SADDU	16-10-2021	24-08-2026	Prosecution Evidence	Indian Penal Code --302, 307, 120B, 34	Bhajan Pura	01/2021
65	SC/370/2021	DLNE010035982021	STATE Vs SABBIR@POPA	21-10-2021	20-08-2026	Prosecution Evidence	Indian Penal Code --307, 506, 34	Seelam Pur	229/2016
66	SC/372/2021	DLNE010036002021	STATE Vs SURESH KUMAR	21-10-2021	14-08-2026	Prosecution Evidence	Indian Penal Code --308, 341, 506, 34,	New Usman Pur	777/2017
67	SC/373/2021	DLNE010036162021	STATE Vs MOHD RAJA	22-10-2021	06-10-2026	Prosecution Evidence	Indian Penal Code --392, 394, 397, 411, 34	KARAWAL NAGAR	340/2020
68	SC/374/2021	DLNE010036322021	STATE Vs AMAN @ SHAUKAT	23-10-2021	17-11-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 27 Indian Penal Code --302, 120B, 34	Bhajan Pura	351/2020

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69	SC/376/2021	DLNE010036462021	STATE Vs RAHUL @ SONU	25-10-2021	22-09-2026	Prosecution Evidence	Indian Penal Code --302, 392, 201	KARAWAL NAGAR	226/2021
70	SC/386/2021	DLNE010037652021	STATE Vs YAQUB @ VICKEY	30-10-2021	26-09-2026	Prosecution Evidence	Indian Penal Code --392, 394, 397, 411, 34	Seelam Pur	116/2021
71	SC/395/2021	DLNE010038242021	STATE Vs SUSHIL KUMAR PANDEY	09-11-2021	23-09-2026	Prosecution Evidence	Indian Penal Code --302	Khajuri Khas	85/2021
72	SC/396/2021	DLNE010038282021	STATE Vs SANJAY VARMA @ RINKU	09-11-2021	15-09-2026	Prosecution Evidence	Indian Penal Code --308, 506, 504, 354, 354A	Seelam Pur	210/2019
73	SC/399/2021	DLNE010038612021	STATE Vs NIRAJ	11-11-2021	03-09-2026	Prosecution Evidence	Indian Penal Code --498A, 304B, 34,	KARAWAL NAGAR	109/2021
74	SC/431/2021	DLNE010041172021	STATE Vs YOGESH KUMAR	04-12-2021	14-09-2026	Prosecution Evidence	Indian Penal Code --498A, 304B	Gokul Puri	70/2021
75	SC/433/2021	DLNE010041382021	STATE Vs PRANKUR MISHRA AND OTHERS	06-12-2021	24-09-2026	Prosecution Evidence	Code of Criminal Procedure --308, 323, 341, 34	New Usman Pur	1140/2017
76	SC/440/2021	DLNE010041572021	STATE Vs DEEPANKAR	07-12-2021	14-08-2026	Prosecution Evidence	Indian Penal Code --147, 148, 149, 452, 323, 308, 506, 34	New Usman Pur	776/2017
77	SC/451/2021	DLNE010042532021	STATE Vs AMAN	15-12-2021	05-09-2026	Prosecution Evidence	Indian Penal Code --392, 397, 411	Shastri Park	334/2020

78	SC/467/2021	DLNE010043472021	STATE Vs VIJAY KUMAR	23-12-2021	16-10-2026	Prosecution Evidence	Indian Penal Code --498A, 304B, 34	Gokul Puri	88/2021
79	SC/9/2022	DLNE010000502022	STATE Vs SHADAB ANSARI	06-01-2022	24-08-2026	Prosecution Evidence	Indian Penal Code --498A, 406, 304B, 34,	Dayal Pur	238/2021
80	SC/14/2022	DLNE010000762022	STATE Vs ASHRAF	10-01-2022	25-09-2026	Prosecution Evidence	Indian Penal Code --302, 323, 324, 201, 34	Dayal Pur	295/2020
81	SC/33/2022	DLNE010004792022	STATE Vs AMAR SINGH	21-02-2022	29-10-2026	Prosecution Evidence	Indian Penal Code --394, 397, 120B, 411, 34,	New Usman Pur	426/2021
82	SC/55/2022	DLNE010006822022	STATE Vs SHAHRUKH (a) Painter	09-03-2022	30-09-2026	Prosecution Evidence	Indian Penal Code --302, 323, 341, 506, 34	Khajuri Khas	631/2021
83	SC/58/2022	DLNE010007092022	STATE Vs SUNITA PANDEY	10-03-2022	29-08-2026	Prosecution Evidence	Indian Penal Code --498A, 304B, 406, 34	New Usman Pur	436/2018
84	SC/64/2022	DLNE010008082022	STATE Vs SADAB	22-03-2022	18-09-2026	Prosecution Evidence	Indian Arms Act 1959 --25 Indian Penal Code --392, 397, 411, 34	Bhajan Pura	719/2021
85	SC/62/2022	DLNE010007992022	STATE Vs PAWAN TIWARI	22-03-2022	04-11-2026	Prosecution Evidence	Indian Penal Code --498A, 304B, 34	Sonia Vihar	32/2021
86	SC/71/2022	DLNE010008562022	STATE Vs HAZI SALMAN	25-03-2022	29-08-2026	Prosecution Evidence	Indian Penal Code --306	Bhajan Pura	597/2020

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87	SC/79/2022	DLNE010009282022	STATE Vs TUSHAR BANSAL	31-03-2022	19-09-2026	Misc/ Appearance	Indian Penal Code --306, 34	Khajuri Khas	74/2019
88	SC/82/2022	DLNE010009482022	STATE Vs ASLAM	02-04-2022	18-08-2026	Prosecution Evidence	Indian Penal Code --498A, 304B, 201, 34	Dayal Pur	275/2021
89	SC/90/2022	DLNE010009962022	STATE Vs DHARMENDER @ KAMAL @ BILLA	07-04-2022	20-08-2026	Prosecution Evidence	Indian Penal Code --392, 395, 411, 120B, 34	New Usman Pur	549/2018
90	SC/92/2022	DLNE010010022022	STATE Vs JAI KUMAR @ ANUJ @ PANDAT	07-04-2022	08-10-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 27 Indian Penal Code --302, 34	KARAWAL NAGAR	663/2021
91	SC/98/2022	DLNE010010382022	STATE Vs ASIF	11-04-2022	30-10-2026	Prosecution Evidence	Indian Penal Code --394, 397, 427, 455, 34	Khajuri Khas	295/2020
92	SC/95/2022	DLNE010010282022	STATE Vs MOHD GUFRAN@PUPPY	11-04-2022	11-09-2026	Prosecution Evidence	Indian Penal Code --307, 201	Seelam Pur	365/2021
93	SC/97/2022	DLNE010010332022	STATE Vs ANUJ@ANTU	11-04-2022	05-09-2026	Prosecution Evidence	Indian Penal Code --392, 394, 397, 34	Bhajan Pura	76/2015
94	SC/105/2022	DLNE010010962022	STATE Vs IRSHAD	16-04-2022	03-11-2026	Prosecution Evidence	Indian Penal Code --302	Dayal Pur	566/2021
95	SC/141/2022	DLNE010014732022	STATE Vs PRAMOD KUMAR	17-05-2022	14-10-2026	Prosecution Evidence	Indian Penal Code --308, 452, 323, 506, 34	Bhajan Pura	04/2019

96	SC/160/2022	DLNE010017132022	STATE Vs MAHIPAL	02-06-2022	11-09-2026	Prosecution Evidence	Indian Penal Code --341, 324, 307, 506, 201,	Gokul Puri	124/2021
97	SC/171/2022	DLNE010018442022	STATE Vs AMIT KUMAR	10-06-2022	28-10-2026	Prosecution Evidence	Indian Penal Code --498A, 304B, 306, 34	KARAWAL NAGAR	96/2021
98	SC/192/2022	DLNE010020482022	STATE Vs VISHAL KUMAR @ GANDHI	07-07-2022	19-09-2026	Prosecution Evidence	Indian Penal Code --394, 397	Dayal Pur	33/2020
99	SC/200/2022	DLNE010021182022	STATE Vs JAMEESH @ JAMEESH AHMAD KHAN	13-07-2022	16-10-2026	Prosecution Evidence	Indian Penal Code --341, 451, 302, 34	Shastri Park	358/2022
100	SC/199/2022	DLNE010021212022	STATE Vs AMIT CHAUHAN @ GANDHI	13-07-2022	05-10-2026	Prosecution Evidence	Indian Penal Code --392, 397, 34	Sonia Vihar	591/2021
101	SC/235/2022	DLNE010023842022	STATE Vs SONU	01-08-2022	17-10-2026	Misc/ Appearance	Indian Penal Code --392, 397, 411, 34	Gokul Puri	41/2021
102	SC/234/2022	DLNE010023792022	STATE Vs MAHRUDDIN AND OTHERS	01-08-2022	31-08-2026	Prosecution Evidence	Indian Penal Code --323, 392, 397, 452,	Dayal Pur	332/2020
103	SC/238/2022	DLNE010024162022	STATE Vs KESHAV	03-08-2022	18-08-2026	Final Arguments	Indian Penal Code --308.34	KARAWAL NAGAR	16/2018
104	SC/264/2022	DLNE010027882022	STATE Vs MOHD KAIF	05-09-2022	22-08-2026	Prosecution Evidence	Indian Penal Code --392, 397, 411, 34	Shastri Park	508/2022

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105	SC/260/2022	DLNE010027752022	STATE Vs MANISH KUMAR	05-09-2022	21-08-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 27, 54, 59 Indian Penal Code --186, 353, 307, 34	Dayal Pur	607/2021
106	SC/261/2022	DLNE010027732022	STATE Vs RAJU	05-09-2022	28-09-2026	Prosecution Evidence	Indian Arms Act 1959 --27, 54, 59 Indian Penal Code --394, 397, 411, 34	Sonia Vihar	320/2022
107	SC/270/2022	DLNE010028302022	STATE Vs SUNDER	08-09-2022	12-08-2026	Prosecution Evidence	Indian Penal Code --304, 201, 34	Dayal Pur	140/2021
108	SC/271/2022	DLNE010028692022	STATE Vs ROJU	12-09-2022	21-09-2026	Prosecution Evidence	Indian Arms Act 1959 --27, 25 Indian Penal Code --302, 201, 365, 34, 120B	Dayal Pur	15/2021
109	SC/284/2022	DLNE010029432022	STATE Vs PUNEET	15-09-2022	16-09-2026	Prosecution Evidence	Indian Penal Code --394, 397	Dayal Pur	335/2020
110	SC/283/2022	DLNE010029342022	STATE Vs RAHUL@AMIT	15-09-2022	07-09-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 27 Indian Penal Code --307,	Bhajan Pura	387/2022
111	SC/287/2022	DLNE010029522022	STATE Vs HENU @ RAHUL	16-09-2022	26-09-2026	Prosecution Evidence	Indian Penal Code --308, 341	New Usman Pur	45/2018

112	SC/291/2022	DLNE010029772022	STATE Vs KAIF	17-09-2022	23-10-2026	Prosecution Evidence	Code of Criminal Procedure -102 Indian Arms Act 1959 --25, 27 Indian Penal Code --395, 397, 412, 120B, 34	Seelam Pur	175/2022
113	SC/293/2022	DLNE010029932022	STATE Vs CHHOTE	19-09-2022	02-09-2026	Prosecution Evidence	Indian Penal Code --302	Dayal Pur	368/2022
114	SC/294/2022	DLNE010030392022	STATE Vs SAIF ALI@SIBBU	22-09-2022	16-11-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 27, 54, 59 Indian Penal Code --302, 307, 34	Bhajan Pura	443/2022
115	SC/301/2022	DLNE010030742022	STATE Vs MONU@CHINESE	24-09-2022	23-09-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 27 Indian Penal Code --186, 353, 332, 307, 34	New Usman Pur	689/2022
116	SC/310/2022	DLNE010031152022	STATE Vs KULDEEP	27-09-2022	15-09-2026	Prosecution Evidence	Indian Penal Code --302	Bhajan Pura	446/2022
117	SC/309/2022	DLNE010031132022	STATE Vs MANISH KUMAR	27-09-2022	24-09-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 27, 54, 59 Indian Penal Code --307, 34	Bhajan Pura	380/2022

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118	SC/311/2022	DLNE010031272022	STATE Vs SHAHNAWAZ @ AKRAM	28-09-2022	25-09-2026	Prosecution Evidence	Indian Penal Code --392, 397458, 411, 34	Seelam Pur	44/2022
119	SC/317/2022	DLNE010031602022	STATE Vs AKASH	30-09-2022	12-08-2026	Prosecution Evidence	Indian Penal Code --308, 326, 323, 506, 34	Bhajan Pura	229/2022
120	SC/341/2022	DLNE010032942022	STATE Vs BISMIL	12-10-2022	27-08-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 27 Indian Penal Code --302, 34	Khajuri Khas	403/2022
121	SC/357/2022	DLNE010031702022	STATE Vs PRADEEP	22-10-2022	27-10-2026	Prosecution Evidence	Indian Penal Code --304B, 498A, 34	KARAWAL NAGAR	303/2022
122	SC/361/2022	DLNE010034752022	STATE Vs SALEEM AND OTHERS	28-10-2022	03-09-2026	Charge	Indian Penal Code --147, 148, 149, 186, 353, 216, 224, 332, 307, 34	Seelam Pur	0129/2021
123	SC/365/2022	DLNE010034972022	STATE Vs AVINASH KUMAR	29-10-2022	16-09-2026	Prosecution Evidence	Indian Penal Code --306, 506	Shastri Park Metro	13/2020
124	SC/367/2022	DLNE010035102022	STATE Vs YUSUF	31-10-2022	10-09-2026	Prosecution Evidence	Indian Penal Code --302	Shastri Park Metro	8/2022
125	SC/369/2022	DLNE010035272022	STATE Vs PARVEEN BHATI	01-11-2022	15-10-2026	Prosecution Evidence	Indian Penal Code --147, 148, 149, 452, 427, 307, 506, 34	Sonia Vihar	310/2022

126	SC/375/2022	DLNE010035792022	STATE Vs SUNNY SHARMA	03-11-2022	10-09-2026	Misc/ Appearance	Indian Arms Act 1959 --27, 54, 59 Indian Penal Code --307	KARAWAL NAGAR	08/2020
127	SC/381/2022	DLNE010036662022	STATE Vs BHIM SAIN	07-11-2022	19-09-2026	Prosecution Evidence	Indian Penal Code --302, 307, 324	KARAWAL NAGAR	334/2022
128	SC/377/2022	DLNE010036342022	STATE Vs NITIN KASANA	07-11-2022	19-08-2026	Prosecution Evidence	Indian Penal Code --307, 34	Dayal Pur	537/2022
129	SC/379/2022	DLNE010036192022	STATE Vs NADEEM	09-11-2022	11-08-2026	Prosecution Evidence	Indian Penal Code --308, 325, 34	Khajuri Khas	819/2016
130	SC/391/2022	DLNE010037452022	STATE Vs IQRAR	15-11-2022	25-09-2026	Prosecution Evidence	Indian Penal Code --324, 326, 34	Dayal Pur	296/2020
131	SC/393/2022	DLNE01003772022	STATE Vs DHARAM RAJ	16-11-2022	15-10-2026	Prosecution Evidence	Indian Penal Code --302, 304B, 498A, 34	Sonia Vihar	356/2022
132	SC/6/2023	DLNE010000992023	STATE Vs ABID ALI	09-01-2023	22-09-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 27, 54, 59 Indian Penal Code --302, 34	KARAWAL NAGAR	413/2019
133	SC/11/2023	DLNE010001852023	STATE Vs MONU ETC	16-01-2023	25-08-2026	Prosecution Evidence	Indian Penal Code --365, 386, 364A, 342, 419, 170, 411, 34	Shastri Park	153/2021

134	SC/21/2023	DLNE010003692023	STATE Vs BHOOP SINGH	01-02-2023	22-08-2026	Prosecution Evidence	Indian Penal Code --308, 325, 341, 397, 506, 34	Dayal Pur	249/2021
135	SC/30/2023	DLNE010005352023	STATE Vs SUHAIL	14-02-2023	15-10-2026	Prosecution Evidence	Indian Penal Code --186, 353, 308, 394, 411, 34	Bhajan Pura	604/2022
136	SC/45/2023	DLNE010007452023	STATE Vs MOHD ARIF@Panda	28-02-2023	25-09-2026	Prosecution Evidence	Indian Penal Code --302	New Usman Pur	989/2022
137	SC/57/2023	DLNE010008332023	STATE Vs KAPIL@SAPIL	07-03-2023	21-08-2026	Misc/ Appearance	Indian Penal Code --398, 393, 34	Gokul Puri	141/2022
138	SC/67/2023	DLNE010009792023	STATE Vs JITENDERA@JITU	23-03-2023	01-09-2026	Prosecution Evidence	Indian Penal Code --498A, 304B, 120B, 34	KARAWAL NAGAR	302/2022
139	SC/80/2023	DLNE010011702023	STATE Vs AFTAB	15-04-2023	27-08-2026	Prosecution Evidence	Indian Penal Code --392, 397, 411, 34	Shastri Park	558/2022
140	SC/86/2023	DLNE010012422023	STATE Vs NAEEM @ KALLU	20-04-2023	17-11-2026	Prosecution Evidence	Indian Penal Code --302, 307, 34	Khajuri Khas	376/2022
141	SC/92/2023	DLNE010013602023	STATE Vs NAIM	08-05-2023	09-09-2026	Prosecution Evidence	Indian Penal Code --307, 336, 337	Khajuri Khas	77/2018
142	SC/98/2023	DLNE010014442023	STATE Vs SHOBHA INDRANI	19-05-2023	09-10-2026	Prosecution Evidence	Indian Penal Code --498A, 304B, 34	Bhajan Pura	446/2020
143	SC/134/2023	DLNE010019272023	STATE Vs ABHIMANYU SINGH AND ORS	04-07-2023	13-08-2026	Prosecution Evidence	Indian Penal Code --498A, 304B, 34	Khajuri Khas	555/2019

144	SC/138/2023	DLNE010020362023	STATE Vs Nadeem	12-07-2023	01-10-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 27 Indian Penal Code --307, 34	Seelam Pur	105/2023
145	SC/140/2023	DLNE010020412023	STATE Vs ANIL	13-07-2023	23-09-2026	Prosecution Evidence	Delhi Police Act --4 Indian Penal Code --498A, 304B, 34	New Usman Pur	269/2023
146	SC/152/2023	DLNE010022042023	STATE Vs SARFARAJ	26-07-2023	21-09-2026	Prosecution Evidence	Indian Penal Code --308, 338, 279 Motor Vehicle Act --146, 196, 3, 181, 5, 181	KARAWAL NAGAR	200/2015
147	SC/158/2023	DLNE010022462023	STATE Vs PRADEEP MISHRA	28-07-2023	13-10-2026	Prosecution Evidence	Indian Penal Code --302, 392, 397, 411	Khajuri Khas	204/2023
148	SC/162/2023	DLNE010023052023	STATE Vs ANSAR	03-08-2023	12-10-2026	Prosecution Evidence	Indian Penal Code --498A, 304B	Dayal Pur	271/2023
149	SC/167/2023	DLNE010023642023	STATE Vs PARUL	07-08-2023	21-08-2026	Prosecution Evidence	Indian Penal Code --302, 201, 120B, 34	KARAWAL NAGAR	166/2023
150	SC/177/2023	DLNE010024612023	STATE Vs GAURAV	16-08-2023	10-09-2026	Prosecution Evidence	Indian Penal Code --308, 34	Khajuri Khas	569/2022
151	SC/196/2023	DLNE010027122023	STATE Vs NAVNEET SINGH alias SONU	04-09-2023	13-08-2026	Prosecution Evidence	Indian Penal Code --302, 34	Sonia Vihar	279/2023

152	SC/199/2023	DLNE010027272023	STATE Vs SUBHASH CHAND SHARMA	04-09-2023	09-10-2026	Prosecution Evidence	Indian Penal Code --306, 34	KARAWAL NAGAR	490/2022
153	SC/225/2023	DLNE010029242023	STATE Vs SUNNY@RAHUL	23-09-2023	08-09-2026	Prosecution Evidence	Indian Penal Code --392, 397, 341, 34	Gokul Puri	187/2023
154	SC/227/2023	DLNE010029342023	STATE Vs RAHUL SHARMA	25-09-2023	12-08-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 27, 54, 59 Indian Penal Code --307	New Usman Pur	630/2017
155	SC/238/2023	DLNE010030442023	STATE Vs PRINCE	09-10-2023	10-08-2026	Prosecution Evidence	Indian Penal Code --308, 325	New Usman Pur	545/2023
156	SC/260/2023	DLNE010033412023	STATE Vs HASHIM	02-11-2023	12-10-2026	Prosecution Evidence	Indian Penal Code --307	Seelam Pur	354/2023
157	SC/265/2023	DLNE010033932023	STATE Vs SHAHBAZ	06-11-2023	21-09-2026	Prosecution Evidence	Indian Penal Code --307, 34	Dayal Pur	409/2023
158	SC/276/2023	DLNE010034692023	STATE Vs ZAID	16-11-2023	13-10-2026	Prosecution Evidence	Indian Arms Act 1959 --25, 59, 27, 54 Indian Penal Code --324, 307, 34, 342, 212	Dayal Pur	469/2023
159	SC/19/2024	DLNE010002642024	STATE Vs HIMANSHU	31-01-2024	11-08-2026	Prosecution Evidence	Indian Penal Code --34, 394, 397	Dayal Pur	651/2023
160	SC/29/2024	DLNE010004302024	STATE Vs AMAN THAKUR	14-02-2024	26-09-2026	Prosecution Evidence	Indian Penal Code --341, 34, 307	Dayal Pur	631/2023

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162	SC/53/2025	DLNE010004552025	STATE Vs RAJEEV KALI.U	13-02-2025	17-08-2026	Prosecution Evidence	Bharatiya Nagarik Suraksha Sanhita --3(5), 311, 309(6), 317(2) Indian Arms Act 1959 --27, 25	Gokul Puri	322/2024
163	SC/63/2025	DLNE010005182025	STATE Vs SATENDER alias BABA	20-02-2025	11-09-2026	Charge	Bharatiya Nyaya Sanhita --309(5), 54, 312, 61, 3(5), 311, 309(6), 109(1) Indian Arms Act 1959 --27, 25	Gokul Puri	371/2024
164	SC/71/2025	DLNE010005502025	STATE Vs HONEY YASH KATARIYA	25-02-2025	13-08-2026	Prosecution Evidence	Bharatiya Nagarik Suraksha Sanhita --333, 3(5), 324(2), 110, 351(2)	KARAWAL NAGAR	388/2024
165	SC/124/2025	DLNE010011052025	STATE Vs PREMPAL	24-04-2025	07-09-2026	Charge	Indian Arms Act 1959 --27 Indian Penal Code --307, 174A	Seelam Pur	136/2024

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167	SC/145/2025	DLNE010013702025	STATE Vs NIKHIL	20-05-2025	13-08-2026	Charge	Bharatiya Nyaya Sanhita --3(5), 309(4), 123, 317(2), 112	Gokul Puri	5/2025
168	SC/159/2025	DLNE010014972025	STATE Vs ASIF	30-05-2025	06-10-2026	Prosecution Evidence	Bharatiya Nyaya Sanhita --3(5), 103(1), 109(1)	Seelam Pur	411/2024
169	SC/164/2025	DLNE010015832025	STATE Vs SURAJ	05-06-2025	10-09-2026	Prosecution Evidence	Indian Penal Code --34, 323, 341, 506	Khajuri Khas	61/2023
170	SC/180/2025	DLNE010017882025	STATE Vs ADARSH TIWARI	01-07-2025	06-10-2026	Prosecution Evidence	Bharatiya Nyaya Sanhita --3(5), 309(6), 310(2), 79	Sonia Vihar	62/2025
171	SC/216/2025	DLNE010021802025	STATE Vs PREET CHAUDHARY	29-07-2025	29-08-2026	Charge	Bharatiya Nyaya Sanhita --109(1), 61(2), 3(5) Indian Arms Act 1959 --25, 27	Gokul Puri	406/2024

172	SC/219/2025	DLNE010022092025	STATE Vs MD ZAID	30-07-2025	31-08-2026	Charge	Bharatiya Nyaya Sanhita --311, 3(5), 238(a), 317(2), 309(4), 61(2) Indian Arms Act 1959 --27, 25	Dayal Pur	137/2025
173	CR Cases/1/2025	DLNE010022262025	STATE Vs SHARFRAJ	31-07-2025	30-10-2026	Prosecution Evidence	Indian Penal Code --307, 34	Khajuri Khas	296/2020
174	SC/222/2025	DLNE010022342025	STATE Vs AMANDEEP TIWARI	01-08-2025	16-09-2026	Prosecution Evidence	Bharatiya Nyaya Sanhita --3(5), 110	Sonia Vihar	152/2025
175	SC/229/2025	DLNE010022722025	STATE Vs NAVAL KISHOR	04-08-2025	29-10-2026	Prosecution Evidence	Bharatiya Nyaya Sanhita --109(1), 3(5)	Sonia Vihar	369/2024
176	SC/232/2025	DLNE010023232025	STATE Vs NAIM	08-08-2025	26-09-2026	Prosecution Evidence	Bharatiya Nyaya Sanhita --281, 103(1), 106, 309(4), 317(2), 3(5)	Bhajan Pura	174/2025
177	SC/293/2025	DLNE010028672025	STATE Vs AASIF	24-09-2025	29-08-2026	Charge	Bharatiya Nyaya Sanhita --309(4), 311, 3(5) Indian Arms Act 1959 --27, 25	Dayal Pur	292/2025
178	SC/36/2026	DLNE010004892026	STATE Vs RAJESH AND OTHERS	11-02-2026	15-09-2026	Prosecution Evidence	Indian Penal Code --323, 452, 427, 506, 34	Seelam Pur	222/2019

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2	CA/150/2024	DLNE010025 092024	ANJU SAGAR Vs STATE	28-08-2024	03-09-2026	Misc/ Appearance	Code of Criminal Procedure --374		
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6	CA/151/2025	DLNE010024 112025	Tushar Sharma Vs Rahul Kumar	01-09-2025	17-08-2026	Arguments	Cr. P. C. --	Bhajan Pura	
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8	CA/167/2025	DLNE010024 902025	Mohd Yaseen Vs Mohd Sajid Ansari	15-09-2025	31-10-2026	Misc cases	Appeal Under Section 374(3) CrPC 415 BNS S	Bhajan Pura	
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15	CA/269/2025	DLNE010036 512025	STATE Vs Dilshad	02-12-2025	10-08-2026	Arguments	Cr. P. C. -- 392/394/411/3 4 IPC	New Usman Pur	331/2019
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29	CA/90/2026	DLNE010015 072026	AJAY KUMAR SHARMA Vs STATE OF NCT OF DELHI	05-05-2026	10-08-2026	Arguments	Bharatiya Nagarik Suraksha Sanhita --419	New Usman Pur	953/2016
30	CA/95/2026	DLNE010015 242026	Vinod Kumar Rathore Vs Pallavi	12-05-2026	20-08-2026	Misc/ Arguments		New Usman Pur	
31	CA/105/2026	DLNE010017 242026	Sh Bharat Mahor Vs Smt Preeti	23-05-2026	05-09-2026	Misc/ Appearance	Protection of Women from Domestic Violence Act --29	Gokul Puri	
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35	CA/139/2026	DLNE010021 302026	Sushila Vs Ruhela tank cooperative credit society ltd	25-06-2026	22-08-2026	Misc/ Appearance		138 Bhajan Pura	474/2019

36	CA/138/2026	DLNE010022 792026	RISHABH GUPTA Vs KIRTI GUPTA	11-07-2026	27-08-2026	Misc/ Appearance	29		
37	CA/137/2026	DLNE010023 192026	MOHD ALI Vs SANDEEP GIRI GOSWAMI	11-07-2026	25-08-2026	Misc/ Appearance	Bharatiya Nagarik Suraksha Sanhita --419		
38	CA/145/2026	DLNE010023 532026	SHRIRAM TRANSPORT FINANCE CO LTD Vs VINOD JHA	17-07-2026	25-08-2026	Misc cases	Bharatiya Nagarik Suraksha Sanhita --419	Bhajan Pura	
39	CA/151/2026	DLNE010025 162026	SHRI GAURAV SINGH UJJWAL Vs arti chikara	24-07-2026	27-08-2026	Misc cases	29		
40	CA/152/2026	DLNE010025 232026	PARAS SANDHU Vs RAVI KUMAR YADAV	28-07-2026	02-09-2026	Misc cases	Bharatiya Nagarik Suraksha Sanhita --419	KARAWAL NAGAR	
41	CA/154/2026	DLNE010025 752026	RAJPAL SINGH Vs THE STATE OF NCT OF DELHI	31-07-2026	02-09-2026	Misc cases	Bharatiya Nagarik Suraksha Sanhita --419(4)	KARAWAL NAGAR	
42	CA/155/2026	DLNE010026 362026	Saleem and others Vs State Govt of NCT of Delhi	03-08-2026	18-09-2026	Misc cases	Bharatiya Nagarik Suraksha Sanhita --415	Khajuri Khas	124/2013
43	CA/157/2026	DLNE010026 692026	SOHAN SINGH Vs STATE NCT OF DELHI	05-08-2026	13-08-2026	Misc/ Appearance	Cr. P. C. --374	New Usman Pur	389/2011
44	CA/158/2026	DLNE010027 042026	Pushpa Devi Vs Kusum Verma	07-08-2026	14-08-2026	Misc/ Appearance	Protection of Women from Domestic Violence Act --29	KARAWAL NAGAR	

Revisions

ANNEXURE 'C'

S.No.	Case No.	CNR	Title	Date of Registration	NDOH	Purpose	Act	PS	FIR No.
1	Cr Rev/87/2024	DLNE010014 752024	SUBHASH CHAND SHARMA Vs RAM CHARAN RATHORE	22-05-2024	28-09-2026	Misc/ Appearance	Cr. P. C. --397 Negotiable Instruments Act --138		
2	Cr Rev/88/2024	DLNE010014 922024	PRADEEP KUMAR Vs RAM CHARAN RATHORE	22-05-2024	28-09-2026	Misc/ Appearance	Cr. P. C. --397 Negotiable Instruments Act --138		
3	Cr Rev/44/2025	DLNE010015 132025	ANITA Vs POLERAM AND ORS	12-06-2025	21-08-2026	Arguments	Bharatiya Nagarik Suraksha Sanhita --438		
4	Cr Rev/58/2025	DLNE010018 912025	Heeramal Maratha Cooperative Society Ltd Vs Shri Charan Singh	09-07-2025	29-08-2026	Arguments	Bharatiya Nagarik Suraksha Sanhita --438		
5	Cr Rev/33/2026	DLNE010007 952026	mahendra kumar dubey Vs sukhmeet singh talwar and others	13-03-2026	24-08-2026	Misc cases	Bharatiya Nagarik Suraksha Sanhita --467	KARAWAI NAGAR	/2026
6	Cr Rev/35/2026	DLNE010008 592026	Sharif Vs Avid	16-03-2026	14-08-2026	Arguments	Bharatiya Nagarik Suraksha Sanhita --438		
7	Cr Rev/54/2026	DLNE010013 992026	HARSH GUPTA Vs STATE	25-04-2026	11-08-2026	Misc cases	Bharatiya Nagarik Suraksha Sanhita --438	New Usman Pur	0205/2026
8	Cr Rev/71/2026	DLNE010018 762026	sahil upadhyay Vs state	02-06-2026	01-09-2026	Arguments	Bharatiya Nagarik Suraksha Sanhita --438	Bhajan Pura	557/2019
9	Cr Rev/72/2026	DLNE010018 992026	Shamim Bano Simmi Vs State of NCT of Delhi Ors	03-06-2026	15-09-2026	Misc cases	Cr. P. C. --437		
10	Cr Rev/73/2026	DLNE010019 442026	Mehmaz Syed Vs State	06-06-2026	21-08-2026	Arguments	Bharatiya Nagarik Suraksha Sanhita --440	KARAWAI NAGAR	0070/2023

11	Cr Rev/74/2026	DLNE010019 832026	KUNWAR FAMED ALAM Vs state	08-06-2026	13-08-2026	Misc/ Appearance	Cr. P. C. --397 399	Gokul Puri	159/2022
12	Cr Rev/77/2026	DLNE010021 542026	Jyoti Sharma Vs The State AND Anr	01-07-2026	19-09-2026	Misc/ Appearance	Cr. P. C. --397		
13	Cr Rev/89/2026	DLNE010024 282026	Vanshika Shakya Vs Himanshu Shakya	18-07-2026	20-08-2026	Misc cases	Bharatiya Nagarik Suraksha Sanhita --438	Khajuri Khas	
14	Cr Rev/91/2026	DLNE010024 382026	Sh Pushpendra Kumar Vs Vijay Joshi and others	20-07-2026	15-09-2026	Arguments	Bharatiya Nagarik Suraksha Sanhita --438	Sonia Vihar	
15	Cr Rev/94/2026	DLNE010025 472026	Rakesh kumar Vs Vikas	27-07-2026	11-08-2026	Misc cases	Bharatiya Nagarik Suraksha Sanhita --438	Gokul Puri	585/2019